

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. No. 2 of 2013

Dated : 15th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Wind Independent Power Producers Assn.& Ors. ... Petitioner(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s): Mr. Vishal Gupta

ORDER

The learned counsel for the Petitioner submits that the learned counsel for some of the Respondents have been served and some more are yet to be served. He seeks some time for serving notice on the other Respondents.

Post the matter on **29.04.2013** along with O.P. No.1 of 2013.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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